

semi-finished leather have been permitted to convert their capacities for the production of finished leather without obtaining prior sanction from the Government. These units can directly apply for import of capital goods as may be required for installation of capacity for production of finished leather. Government have prepared a list of machinery which is not indigenously available and which may be required by leather units. There is no necessity to get indigenous clearance from D.G.T.D. in respect of import of machinery included in this list. This list has come into effect from 1st April, 1974 and will be valid for a period of one year. In order to increase the production of finished leather, the exports of semi-finished leather have been restricted and have been brought under quota system.

**Setting up of Industry in Backward District in West Bengal**

7049. SHRI A. K. M. ISHAQUE: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have any proposal for setting up one industry in every backward District in the country; and

(b) if so, facts thereof with particular reference in West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANASARI): (a) No, Sir.

(b) Does not arise.

**Techno-Economic Survey by Small Scale Industries Organisation**

7050. SHRI A. K. M. ISHAQUE: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether National Small Industries Corporation has conducted 131 techno-economic surveys; and

(b) if so, outlines of the surveys and the action taken so far with a special reference to West Bengal, Gujarat and Maharashtra?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) No, Sir.

(b) Does not arise.

**Reopening of Bharat Barrel**

7052. SHRIMATI ROZA DESHPANDE: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Bharat Barrel has been closed in 1970;

(b) if so, the steps being taken to reopen the same in the interest of production and employees; and

(c) whether workers cooperative has demanded that it should be handed over to their cooperative, and if so, whether Government have considered the proposal; and

(d) the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): (a) to (d). The Bharat Barrel and Drum Manufacturing Co. Pvt., Bombay, was closed from 1st November, 1971. Government had appointed a Committee

for the purpose of making a full and complete investigation into the circumstances of the case, on 18th September, 1972 A Writ Petition has, however, been filed by the Company on which Court Orders have been passed restraining the Committee from making its final Report Following closure of the unit the Employees' Union had made a bid to take over the Management of the Company, but was unsuccessful, and hence they had represented that Government should take over the Company Government have been taking necessary steps to contest the case which is still sub-judice

खादी तथा ग्रामोद्योग भवन, नई दिल्ली  
में गुम साड़ियां

7053. श्री फूल चन्द वर्मा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) फरवरी, 1974 खादी ग्रामोद्योग भवन, नई दिल्ली के त्रिकी विभाग में 2 हजार रुपये मूल्य की 20 रेशमी साड़ियां गुम पाई गई थीं,

(ख) यदि हा, तो इसके लिए किन व्यक्तियों को जिम्मेदार ठहराया गया और क्या कोई विभागीय कार्यवाही की गई,

(ग) क्या नवम्बर, 1973 में भी ग्रामोद्योग भवन के गोदाम में से 4 हजार रुपये की साड़ियां गुम पाई गई थी जिसके लिए अभी तक किसी को जिम्मेदार नहीं ठहराया गया और मामले को दबा दिया गया है, और

(घ) क्या सरकार अबवा खादी आयोग गुम हुई वस्तुओं के कारणों की पूरी पूरी जांच के आदेश देने के पश्चात इन चोरियों की रोकथाम के लिए उपाय करेंगी ?

औद्योगिक विकास मंत्रालय में उपसंचयी  
(श्री जिवाउरहमान अन्सारी) : (क) जी,  
हा ।

(ख) मामले की जांच की जा रही है ।

(ग) जी, हा । इस मामले की भी जांच की जा रही है ।

(घ) जी, हा ।

खादी ग्रामोद्योग भवन, नई दिल्ली के  
मैनेजर के विरुद्ध जांच

7054. श्री फूल चन्द वर्मा : क्या औद्योगिक विकास मंत्री खादी ग्रामोद्योग भवन, नई दिल्ली के कार्यों की जांच के बारे में 5 दिसम्बर, 1973 के अन्तारंगित प्रश्न सं० 3588 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) खादी ग्रामोद्योग भवन, नई दिल्ली के कार्यवाहक मैनेजर के विरुद्ध खादी ग्रामोद्योग आयोग द्वारा जांच कार्य कब आरम्भ किया गया तथा इस समय जांच कार्य किस स्थिति में है;

(ख) क्या पिछले 6 माह में माल गया होने के और कई मामले प्रकाश में आये हैं, और

(ग) यदि हा, तो तत्संबंधी व्योरा क्या है और क्या उनके विरुद्ध कोई विभागीय कार्यवाही की गई है ?

औद्योगिक विकास मंत्रालय में उपसंचयी  
(श्री जिवाउरहमान अन्सारी) (क) से (ग) -  
सूचना इकट्ठी की जा रही है और सच्चा पटल पर रख दी जायेगी ।